

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 2

SERVICE TAX Appeal No. 10275 of 2015

[Arising out of Order-in-Appeal No OIO-SUR-EXCUS-001-COM-058-14-15 dated 19.11.2014
passed by Commissioner Central Excise & ST, Surat]

Mahalakshmi Textiles

.... Appellant

138, Ashirvad Industrial Co-operative Society,
B/h Safari Complex, Bhestan, SURAT, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Surat

.... Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Shri K.I. Vyas, Advocate for the Appellant

Shri H.K. Jain, Assistant Commissioner Authorised Representative) for the Revenue

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 15.09.2020

DATE OF DECISION : 22.09.2020

Appeal disposed of. For order, see order of date in Service Tax Appeal
No. 10666 of 2014.

(Order pronounced on 22.09.2020)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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